

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 9.4.2015

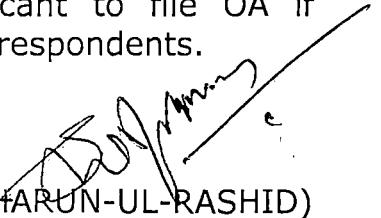
OA No.291/00372/2014

Mr. P.N.Jatti, Counsel for the applicant.

Mr. Mukesh Agarwal, Counsel for the respondents.

The Ld. counsel for the applicant request for seeking withdrawal of OA pending before the Tribunal to decide.

In view of the request made by the Ld. Counsel for the applicant the OA is dismissed without prejudice to the right of the applicant to file OA if aggrieved by the order passed by the respondents.


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Adm/